

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-49/2000/7283 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Chandan Das
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 21st December, 2018.

Sub: **Casual Leave and station Leave permission.**

Ref:- Your letter No. DJ/BAK/4054/18, dtd. 20.12.2018,

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 21.12.2018 along with station leave permission, with your official Car, at your own cost, w.e.f. the evening of 20.12.2018 (after office hours) till the morning of 02.01.2019, has been granted/~~rejected~~.

Further, the Chief Judicial Magistrate, Baksa, will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)
